

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 70(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Mr. Sanjay Goel V/s. M/s. Majestic Buildcon
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Pawan Sharma, Advocate Ms. Arpita Yadav, Advocate		
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	For the Respondent:	Mr. Devendra Singh, Advocate for R-2 Mr. Karishma Jaiswal, CS for R-2		
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ORDER

Reserved for orders

S-D

(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra)
Member (J)